ANNEXURENO. 20

[Vide Unstarred question No. 2493 (a) and (b) answered on 12th December, 2001]

BILL PASSED BY UTTAR PRADESH AND OTHER STATE LEGISLATURES AND RESERVED FOR CONSIDERATION OF THE PRESIDENT DURING THE LAST TWO YEARS

(POSITION FROM 1.12.1999 to 30.11.2001)

SI. No.	Name of the State	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
1.	Andhra Pradesh	The Code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2000.	115.2000		State Government has been requested to redraft the Bill.
2.	Andhra Pradesh	The Indian Electricity (Andhra Pradesh Amendment) Bill, 2000.	06.10.2000	28.10.2000	
3.	Andhra Pradesh	The Andhra Pradesh Money Lenders Bill, 2000.	07.11.2000		State Government's clarification awaited.
4.	Andhra Pradesh	The Andhra Pradesh Pawn Brokers Bill, 2000.	07.11.2000		State Government's clarification awaited.
5.	Andhra Pradesh	The code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2001.	04.04.2001	28.06.2001	
6.	Andhra Pradesh	The Andhra Pradesh Control of Organised Crime Bill, 2001.	10.05.2001	16.10.2001	
7.	Andhra Pradesh	The Andhra Pradesh Protection of Depositors of Financial Establishments (Amendment) Bill, 2000.	10.05.2001		Advice of the Department of Legal Affairs is being requested.
8.	Assam	The Assam Agricultural Produce Market (Amendment) Bill, 2000.		29.12.2000	
9.	Bihar	The Indian tolls (Bihar Amendment) Bill, 2000.	13.09.2000		State Governmen's clarification awaited.
10.	Bihar	The Bihar Finance Bill, 2001.	15.05.2001		State Government's clarification awaited.
11.	Gujarat	The Bombay Rents, Hotel and Loading House Rates Control (Gujarat Amendment) Bill, 2001.	31.08.2001	04.09.2001	

SI. No.	Name of the States	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
12.	Gujarat	The Bombay Rents, Hotal and Loading House Rates Control (Gujarat Second Amendment) Bill, 2001.	03.09.2001 1	6.10.2001	
13.	Haryana	The Haryana Lokayukta Bill, 1999.	07.01.2000		Under Examination.
14.	Haryana	The Haryana Panchayati Raj (Second Amendment) Bill, 1999.	18.01.2000		Comments of concerned Ministries/ Departments awaited.
15.	Haryana	The Societies Registration (Haryana Amendment) Bill, 2001.	23.04.2001	01.06.2001	
16.	Himachal Prad	esh The Electricity (Supply) Himachal Pradesh Second Amendment Bill, 1999.	19.01.2000	27.04.2000	
17.	Himachal Prad	esh The Himachal Pradesh Prevention of Specific Corrupt practices (Amendment) Bill, 2000.	08.06.2000	17.08.2000	
18.	Himachal Prad	esh The Himachal Pradesh Maintenance of Parents and Dependents Bill, 200	09.07.2001	08.09.2001	
19.	Karnataka	The Karnataka Rent Control (Amendment) Bill, 2000.	06.04.2000	24.04.2000	
20.	Karnataka	The karnataka Tax on Entry on Goods (Amendment) Bill, 2000	12.06.2000		State Government's clarification awaited.
21.	Karnataka	The Karnataka Prevention of Dangerou Activities of Boot Legge Drug Offenders, Gamble Goondas Immoral Traff Offenders and Slum Grabbers (Amendment) Bill, 2001.	08.01.2001 s ers, rs,	01.05.2001	
22	. Karnataka	The Karnataka Protection of Interest of Depositor in Financial Establishments Bill, 2000.		1	State Government's clarifications are unde examination.
23	. Karnataka	The Karnataka control of Organized Crime Bill, 2000.	30.01.200	1	At the final state of consideration.

SI.	Name of the States	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
24.	Karnataka	The Karnataka Enne Thale (Saguvali, Uthpadane, Matthu Samskarnada Niyantrana Vidheyak, 2000.	31.01.2001	TO BE	State Government's clarification awaited
25.	Karnataka	The Karnataka Rent Bill, 1999.	16.02.2001	22.11.2001	
26.	Karnataka	The Registration (Karnataka Amendment) Bill, 2000.	19.02.2001	25.07.2001	
27.	Karnataka	The Karnataka Hindu Religious Institutions and Charitable Endowments Bill, 1997.	23.02.2001	25.10.2001	
28.	Karnataka	The karnataka Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation of appointment etc.) (Amendment) Bill, 2001.			State Government's clarification awaited.
29.	Karnataka '	The Electricity (Karnataka Amendment) Bill, 2001.	17.09.2001		At the final stage of consideration.
30.	Madhya Pradesh	The Indian Stamp (Madhya Pradesh Amendment) Bill, 1999.	20.01.2000 1	8.03.2000	A pulleran (1)
31.	Madhya Pradesh	The Madhya Pradesh Excise (Amendment) Bill, 2000.	26.04.2000 2	9.07.2000	
32.	Madhya Pradesh	The Madhya Pradesh Money Lenders (Amendment) Bill, 2000.	10.07.2000 1	1.04.2001	
33.	Madhya Pradesh	The Madhya Pradesh Vidhyut Sudhar Vidheyak, 2000.	08.01.2001 12	2.02.2001	
14.	Madhya Pradesh	The Madhya Pradesh Nikshepakonke Hiton Ka Sanrakshan Vidheyak, 2000.	2.01.2001 01	.05.2001	Process of
5.	Madhya Pradesh	The Madhya Pradesh Prakostha Swamitva Vidheyak, 2000.	5.01.2001 01	.05.2001	

SI. No.	Name of the States	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
36.	Madhya Pradesh	The Madhya Pradesh Videsh Kshetra Suraksha Vidheyak, 2000.	26.03.2001	09.06.2001	angeanothic th
37.	Madhya Pradesh	The Madhya Pradesh Lokayukt Evam Up- Lokyukt (Sanshodhan) Vidheyak, 2000.	26.11.2001		Concerned Ministries/ Departments have been requested for comments.
38.	Maharashtra	The Maharashtra Protection of Interest of Depositors (in Financial Establishment) Bill, 1999		20.01.2000	
39.	Maharashtra	The Maharashtra Raw Cotton (Procurement Processing and Marketing) (Retrospective Extension of Duration and continua tion) Bill, 1999.		20.01.2000	• relaigabl 81
40.	Maharayshtra	The Maharashtra Rent Control Bill, 1999.	21.01.2000	08.03.2000	
41.	Maharashtra	The Maharashtra Scheduled Castes, Scheduled Tribes De-		16.05.2001	
		notified Tribes (Vimuksta Jatis), Nomadic Tribes, other, Backward Classes and Speclal backward Category (Regulation of Issuance and Verification) of Caste Certificate Bill 2000.			
42.	Maharashtra	The Maharashtra Ownership Flats (Regulation of the Promotion of construction Sale, Management and Transfer) (Retrospective Extension of Duration) Bill, 2000.	1	01.12.2000	
43.	Maharashtra	The Electricity (Supply) (Maharashtra Amendment Bill, 2000.	22.08.200	0 27.08.2000	about the state of the
44.	Maharashtra	The Bombay Tenancy and Agricultural Land (Amendment) Bill, 2000		0 20.12.2000	Carleman - To

SI. No.	Name of the States	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
45.	Maharashtra	The Maharashtra Raw Cotton (Procurement, Processing and Marketing (Retrospective Extensio Duration) Bill, 2000.	20.12.2000 n	04.01.2001	abbet a mark of
46.	Maharashtra	The Bombay Civil Courts (Amendment) Bill, 2000.	07.08.2001	23.10.2001	
47.	Maharashtra	The Maharashtra Agricultural Land (Ceilin Holdings) (Amendment) Bill, 2001.	11.09.2001 gs		Comments of con- cerned Ministries/ Departments are awaited.
48.	Meghalaya	The Meghalaya Lokayukt and Up-lokayuktas Bill, 2000.	a 05.03.2001		Advice of the Department of Legal Affairs on the proposal awaited.
49.	Orissa	The Orissa Forest (Amendment) Bill, 2000	17.08.2001	Little II.	Comments of con- cerned Ministries/ Department awaited.
50.	Punjab	The Registration (Punjab Amendment) Bill, 2000.	03.05. 2000	20.11.2000	
51.	Punjab	The Indian Stamp (Punjab Amendment) Bill, 2001.	15.05.2001		At the final stage of consideration.
52.	Rajasthan	The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2000.	30.11.2000	01.05.2001	
53.	Sikkim	The Sikkim Education Bill, 2000.	29.05.2001		State Government has been requested to furnish the two more authentic copies of the Bill.
54.	Tamil, Nadu	The Tamil Nadu Acquisition of Land for Industrial Purposes (Amendment) Bill, 1999.	20.12.1999	14.03.2000	
55.	Tamil Nadu	The Tamil Nadu Paynchayats (Third Amendment) Bill, 2000.	12.06.20002	5.09. 2000	radiological con-
56.	Tamil Nadu	The Tamil Nadu Panchayats (Fourth Amendment) Bill, 2000.	12.06.2000 0	08.01.2001	

SI. No.	Name of the States	Name of the Bill	Date of Date of Receipt Assent	Remarks
57.	Tamil Nadu	The Tamil Nadu Municipal Laws (Amendment) Bill, 2000	12.06.2000 05.09.2000	exemple and the
58.	Tamil Nadu	The Registration (Tamil Nadu Amendmet) Bill, 2000.	21.06.2000 02.11.2000	
59.	Tamil Nadu	The Tamil Nadu Farmers' Management of Irrigation System Bill, 2000.		
60.	Tamil Nadu	The Registration (Tamil Nadu Second Amendment Bill, 2000.		
61.	Tamil Nadu	The Tamil Nadu Municipal Laws (Second Amendment) Bill, 2000.	20.12. 2000 14.08.2001	
62.	Tamil Nadu	The Tamil Nadu Highways Bill, 2001	16.02.2001	State Government's clarification awaited.
63.	Tamil Nadu	The Anna University (Amendment) Bill, 2001.	18.09.2001	State Government's clarification awaited.
64.	Tripura	The Tripura Security Bill, 2000.	12.09.2000 09.10.2000	
65.	Tripura	The Tripqra Tea Companies (Taking Over of Managment of Certain Units) (Amendment) Bill, 1998.		Comments of Ministry of Finance awaited.
66.	Tripura	The Tripura Tea Companies (Taking over of Management of Certain Units) (Second Amendment) Bill, 1998.	08.06.2001	Comments of concerned Ministries. Departments awaited.
67.	Tripura	The Tripura Tea Companies (Taking over of Management of Certain Units) Third Amendment) Bill, 2001.		Comments of concerned Ministries. Departments awaited
68.	'Uttranchal	The Indian Forest (Uttranchal Amendment Bill, 2001.	24.07.2001	State Government's Clarification awaited
69.	Uttar Pradesh	The Uttar Pradesh Regulation of Public Religious Buildings and Places Bill, 2000.	04.02.2000	Comments of concerned Ministries Departments awaited

SI. No.	Name of the States	Name of the Bill	Date of Receipt	Date of Assent	REMARKS
70.	Uttar Pradesh	The Indian Forest (Uttar Pradesh Amendment) Bill, 2000.	04.12.000	07.03/2001	
71.	Uttar Pradesh	The Indian Stamp (Uttar Pradesh Amendment) Bill, 2001.	09.04.2001	25.04.2001	
72.	Uttar Pradesh	The Revenue Recovery (Uttar Pradesh Amendment) Bill, 2001.	26.062001	02.11,2001	The state of the
73.	Uttar Pradesh	The Indian Partnership (Uttar Pradesh Amendment) Bill, 2001.	26.06.2001	02.08.2001	
74.	Uttar Pradesh	The Indian Stamp (Uttar Pradesh Second Amendment) Bill, 2001.	27.06.2001	08.11.2001	
75.	Uttar Pradesh	The Registration (Uttar Pradesh Amendment) Bill, 2001.	28.06.2001	05.10.2001	, cright &
76.	West Bengal	The Special Marriage (West Bengal Amendment) Bill, 1999.	28.04.2000	20.10.2001	
77.	West Bengal	The West Bengal Electrical Undertakings (Recovery of Dues) Bill, 2001.	01.05.2000	06.09.2000	To the second
78.	West Bengal	The Bengal Agra and Assam Civil Courts (West Bengal Amendmet Bill, 2000.	11.08.2000	25.09.2000	sudii. Ai
79.	West Bengal	The West Bengal Water Resources Conservation, protection and Develop- ment (Management, Control and Regulation) Bill, 2000.		Appelle Activity Activity Activity	Comments of concerned Ministries/ Departments awaited.
80.	West Bengal	The West Bengal Land Reforms (Amendment) Bill, 2000.	29.08.2000	07.03.2001	

SI. No.	Name of the States	Name of the Bill	Date of Receipt		REMARKS
81.	West Bengal	The West Bengal Maritime Board Bill, 2000.	31.08.2000	12.02.2001	
82.	West Bengal	The Code of Criminal Procedure (West Bengal Amendment) Bill, 20001.	16.03.2001		State Government's clarification awaited.
83.	West Bengal	The Wakf (West Bengal Amendment) Bill, 2001.	27.03.2001		State Government's Clarification awaited.
84.	West Bengal	The Siliguri Municipal Corporation (Amendment) Bill, 2001.	27.03.2001	30.10.2001	
85.	West Bengal	The Asansol Municipal Corporation (Amendment) Bill, 2001.	27.03.2001	02.11.2001	
86.	West Bengal	The Chandernagore Municipal Corporation (Amendment) Bill, 2001.	09,04.2001		State Gvoernment's clarification awaited.
87.	West Bengal	The West Bengal Thika Tenancy (Acquisition and Regulatin) Bill, 2001.	03.07.2001		State Government's clarification awaited.
88.	West Bengal	The Wakf (West Bengal Second Amendment) Bill, 2001.	13.08.2001	16.10.2001	